

Proforma for Bio-data

(to be filled by the judicial officer concerned)

1.	Name (in Full)	
2.	Date of Birth	
3.	Educational Qualification	
4.	Particulars of Service in brief with dates of each appointment held from the level of Additional District Judge or equivalent post <i>(In Chronological Order)</i> (Note: Experience with regard to Labour matters may be specifically mentioned)	
5.	Details in respect of last/current post held	Name of the last/current post
		Date of appointment to last/current post
		Date of retirement
		Scale of pay
		Last pay drawn
6.	Address for communication	
7.	Phone no.	(Office)
		(Residential)
		(Mobile)
8.	E-mail address	
9.	Preference for appointment(Kanpur/Asansol)	(i)..... (ii).....
10.	Languages known	

Date:

Signature:

Place:

Name:

Annexure-IV

Proforma for abstract of ACR Gradings for the last five years of each judicial officer to be considered for the post of Presiding Officer, Central Government Industrial Tribunal-cum-Labour Court, Asansol and Kanpur.

Name of the Officer: _____

Sl. No.	Year/Period	Details of Reporting Authority & Grading	Details of Reviewing Authority & Grading	Details of Accepting Authority & Grading
1				
2				
3				
4				
5				

(Sign and Seal of the
Registrar General)